Status of implementation of recommendations contained in the Two Hundred and Eighty-eighth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

रक्षा मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री अजय भट्ट)ः महोदय, मैं पर्यटन मंत्रालय से संबंधित अनुदान मांगों (2021-22) पर विभाग-संबंधित परिवहन, पर्यटन और संस्कृति संबंधी संसदीय स्थायी समिति के दो सौ अठासीवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखता हूं।

Status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Railways

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं रेल मंत्रालय से संबंधित अनुदान मांगों (2021-22) पर विभाग-संबंधित रेल संबंधी संसदीय स्थायी समिति के सातवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

Status of implementation of recommendations contained in the Ninth Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति) : महोदय, मैं खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय से संबंधित अनुदान मांगों (2021-22) पर विभाग-संबंधित खाद्य, उपभोक्ता मामले और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति के नौवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखती हूं।

Status of implementation of recommendations/observations contained in the Twenty-Fifth Report of the Department-related Parliamentary Standing Committee on Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, with your permission, I rise to lay a statement regarding Status of implementation of recommendations/observations contained in the Twenty-fifth Report of the

Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2021-22) pertaining to the Ministry of Information and Broadcasting.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, with your permission, I rise to announce the Government Business for the remaining part of the 254th Session of Rajya Sabha may consist of:-

- 1. Consideration and passing/return of following Bills, as passed by Lok Sabha:-
 - (i) The Appropriation (No. 4) Bill, 2021;
 - (ii) The Appropriation (No. 3) Bill, 2021;
 - (iii) The General Insurance Business (Nationalisation) Amendment Bill, 2021; and
 - (iv) The Statutory Resolution seeking disapproval of the Tribunal Reforms (Rationalisation and Conditions of Service) Ordinance, 2021 (No. 2 of 2021) promulgated by the President of India on 4th April, 2021 and consideration and passing of the Tribunals Reforms Bill, 2021.
- 2. Consideration and passing of following Bills, after they are passed by Lok Sabha:-
- 3.
- (i) The Central Universities (Amendment) Bill, 2021;
- (ii) The Assisted Reproductive Technology (Regulation) Bill, 2020;
- (iii) The Taxation Laws (Amendment) Bill, 2021;
- (iv) The National Commission for Homoeopathy (Amendment) Bill, 2021;
- (v) The National Commission for Indian System of Medicine (Amendment) Bill, 2021; and
- (vi) The Constitution (One Hundred and Twenty Seventh) Amendment Bill, 2021.
- 3. Consideration and passing of the Surrogacy (Regulation) Bill, 2019, as passed by Lok Sabha and as reported by Select Committee of Rajya Sabha.